- (12) The Richardson and Cruddas Limited (Acquisition and Transfer of Undertaking) Bill, 1972.
- (13) The Mulki Rules Bill, 1972.

ESTIMATES COMMITTEE

TWENTY-FIFTH AND TWENTY-SIATH REPORTS
SHRI K. N. TIWARY (Bettiah); 1
beg to present the following Reports of
the Estimates Committee;—

- Twenty-fifth Report on the Ministry of Agriculture (Department of Agriculture) regarding action taken by Government on the recommendations contained in their Fifth Report on Tractors and Other Agricultural Machinery and Implements.
- (2) Twenty-sixth Report regarding usetion taken by Government on the recommendations contained in their Fifteenth Report on the Ministry of Agriculture (Department of Food)—Directorate of Sugar and Vanaspati.

PUBLIC ACCOUNTS COMMITTEE SIXTY-SECOND RLPORT

SHRI SEZHIYAN (Kumbakonam): 1 beg to present the Sixty-second Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Pourth Report on Indian Council of Agricultural Research.

STATEMENT RE DROUGHT SITUA-TION

MR. SPEAKER: Mr. Fakhruddin Ali Ahmed.

SHRI S. M. BANERJEE (Kanpur):
About the drought situation we have given a call attention motion. He has got every right to make a statement about the drought situation in the country which is very horrible. I would only request you to allow a special discussion on the basis of his statement.

STEEL PYCTERMOY BOSU (Diamond Harbour): Adjournment motions have been

given on the famine conditions and the afteressect of drought which involve millions of people and the Government has been completely inassective. This sort of statements will take up nowwhere.

25C

THE MINISTER OF AGRICUL-TURE (SHRI F. A. AHMED): 1 beg to lay on the Table a statement on the drought situation in the country.

श्री हुकम चन्द कछवाय (मुरेना) : खाद्यात्र के भाव काफ़ी बढ़े है इस लिये इस को एक माथ लिया जाय ।

Statement

The Hon'ble Members will recall that we had occasion to discuss the drought situation in the country during the previous Session when I have an account of the extent of the drought and the relief measures taken to deal with the situation. Since then the significant developments that have taken place vis-a-vis the drought situation are—

- (i) Continuation of unfavourable weather conditions and dry spell in the States of Maharashtra, Gujarat, Rajasthan and parts of Mysore and Andhra Pradesh, and consequent augmentation of relief works in these States;
- (ii) Some improvement in the production of Kharif crops due to rains and generally favourable weather conditions in the months of August, September and October in the States of Madhya Pradesh, Orissa, West Bengal, Bihar and Uttar Pradesh;
- (iii) Beneficial rains during November December January for the sowing and growing of wheat and other rabi crops in the rabi growing areas of Haryana, Punjab, U.P., and Bihar and for the winter paddy crop late sown kharif rabi crops in the States of Orissu and Tamil Nadu.

On account of these favourable weather conditions which have prevailed during these 3 months over major parts of the country, excepting Gujarat, Rajasthan, Ma-

harashtra and north interior of Mysore and substantial increases in areas under wheat and extension of area under high yielding varieties in the States of U.P., Bihar and Punjab and as a result of the implementation of the Emergency as well as the normal plan programmes, prospects of forthcoming rabi crops have improved considerably and production of wheat in these States is expected to be larger than last year.

- 2. With a view to relieving the distress caused by the drought, necessary measures have been continued and augmented according to requirements. All-outefforts are being made for providing employment to the affected population on relief workers, providing gratuitous and making arrangements for the supply of drinking water, fodder and for the out-break of epidemics venting the affected areas. The number in relief works and the persons thereon which employed stood at 69,594 and 35,38 lakhs respectively in November, 1972 has increased to 90,000 and 48 lakhs respectively as on 15th February, 1973. This year the number of relief works 'and the persons employed thereon, has been the highest ever during the last decade. In organising relief works, emphasis has been laid on taking up works which are by and large productive, such as soil conservation, construction of percolation tanks and wells, canal exavation, lift minor and medium irrigation shemes, and roads. Besides, full advantage has been to 123 of the approved Plan and non-Plan schemes for creating employment opportunities in the affected areas.
- 3. Prempt action to provide granuitous relief to the old, the infirm and those who are unable to work for some reason or the other has been taken. Besides, the freefeeding and milk distribution programmes are being undertaken at a number of centres to take care of the children, expectant and nursing mothers. The total number of beneficiaries under these programmes is 17 lakhs at present.
- 4. In accordance with the prescribed procedure for giving Central financial assist-

- ance, Central Teams have, by now, visited all the drought affected States except Madhya Pradesh and Manipur. Central Teams for these states have been constituted and would be visiting them short-
- 5. The total ceiling of expenditure for 1972-73 fixed by Government on the recommendations of the Central Teams for the States visited so far aggregates about Rs. 192.84 crores, against which assistance of Rs. 100.05 crores has also been released according to the requirements of the State Governments concern-٥į.
- 6 The Emergency Agricultural Production Programme launched during the year is being vigorously implemented schemes undertaken by the State Governments under this programme envisage (a) energisation of 1,44,000 tubewells/pump sets, (b) construction of nearly 1800 deep tubewells and over 77.000 shallow tubewells, (c) completion of more than 4,000 lift irrigation projects, besides other types of minor irrigation works capable of yielding immediate benefits. These are expected to bring sizeable areas under irrigation during the rabi and summer seasons this year Special allocations of financial assistance of over Rs. 152 crores have been made to State Governments to enable them to take up these schemes. An amount of Rs. 92.9 crores has already heen released to the State Governments for special minor irrigation schemes. Besides, another amount of Rs. 92 crores has also been made available as shortterm loan for agricultural inputs.
- 7 In the States of Maharashtra, Gujarat, Raiasthan, Mysore and Andhra Pradesh where difficulties about fodder supply appeared in a big way, special measures have been taken to meet the situation, such as:-
 - (a) free and concessional supply fodder:
 - (b) opening of cattle relief camps and migration of cattle:
 - (a) subsidy/leans for enising fodder grop;

- (d) pressing non-conventional sources such as molasses, sugarcane tops in o use for fodder
- (e) arrangements for purchase of fod der from the neighbouring States
- (f) throwing open of the forests for grazing by cattle

Special ceilings of expenditure for arranging fodder supply and cattle relief have been adopted on the recommendations of the Central Teams for these States A total, ceiling of Rs 16 31 cro

8 Similarly special steps for overcoming the difficulties in drinking water in cilities which have posed a serious problem in the States of Maharashtra Gujarat, Rajasthan, Mysore and Andhra Pradesh have been taken. The measures taken include—

(a) supply of the suitable for the plateau areas required for boring wells for drinking water,

- (b) loansigrants for digging wells
- (c) arrangement of water tankers for transportation of water

Special ceilings of expenditure for drinking water supply have also been ad opted on the recommendations made by the Central Teams A total ceiling of Rs 1395 crores has been adopted so fai

9 All foodgrains available with the Government agencies are being channelised through the fair price shops and ne cessary movement programme has been undertaken to meet the reasonable requirements of foodgrains of the drought-affected and the deficit areas

10. The Government is deeply conscious of the hardship caused to the people in drought and scarcity areas and the rise in price. The Government of India is constantly in touch with the State Governments and no efforts are being spared to alleviate the hardship by taking all possible retilet measures. The Government of India teal confident that with the cooperation of all conserved, it will be pos-

sible to tide over the situation effectively

UNIOUCHABILITY (OFLENCLS) AM ENDMENT AND MISCELLANEOUS P'OVISIONS BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE.

SHRI SHAMBHU NATH (Saidpur) 1 beg to move

'That this House do further extend upto the first day of second week of the next session the time for the presentation of the Report of the Joint Committee on the Bill to amend the Untouchability (Offences) Act, 1955 and further to amend the Representation of the People Act 1951"

MR SPEAKER The question is

"That this House do further extend upto the first day of second week of the next session the time for the presentation of the Report of the Joint Committee on the Bill to amend the Untouchability (Offences) Act, 1955 and further to amend the Representation of the People Act, 1951."

The motion was adopted

MR SPE\KER Now what about the Railway Budget?

AN HON MEMBER After lunch,

SHRI JYOTIRMOY BOSU (Diamond Harbour) I have given notice under Rule 377 about the trouble that is creat ed out of the outcome of an obnoxious editorial written by the Calcutta Paper, Hindustan Standard

MR SPEAKER Railway Budget will come up at quarter to three I think it will be all right

SHRI JYOTIRMOY BOSU I have given written notice

श्राध्यक्ष सहोदय: आप यके हुए हैं । आप कैठ जाये ।

श्री इमें तिमें य बतुः यह बहुत गम्भीर मामला है।

स्रव्यक्त सहीवयः मैने साप से कहा है. साप बैठ जायें।